

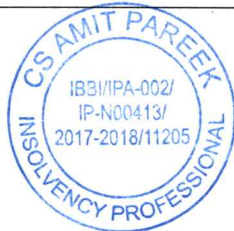
**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**SHREE SAI ROLLING MILLS INDIA LIMITED**

Rongsokana Village 15 Mile Byrnihat MI 793101 IN

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

<b>RELEVANT PARTICULARS</b>		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	SHREE SAI ROLLING MILLS INDIA LIMITED CIN : U27101ML2001PLC006539
2.	Address of the registered office	Rongsokana Village 15 Mile Byrnihat ML 793101 IN
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Rongsokana Village 15 Mile Byrnihat ML 793101 IN
5.	Installed capacity of main products/ services	TMT Bar: 80000 MT
6.	Quantity and value of main products/ services sold in last financial year	2591 Ton TMT Bar Total value Rs. 13.11 Crores.
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	sairollingrp@gmail.com amitpareek99@yahoo.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	sairollingrp@gmail.com amitpareek99@yahoo.com
10.	Last date for receipt of expression of interest	30-12-2022
11.	Date of issue of provisional list of prospective resolution applicants	07-01-2023
12.	Last date for submission of objections to provisional list	12-01-2023
13.	Process email id to submit EOI	sairollingrp@gmail.com

  
AMIT PAREEK  
Resolution Professional



In the matter of SHREE SAI ROLLING MILLS INDIA LIMITED  
Registration No: IBBI/PA-002/IP-N00413/2017-18/11205  
4th Floor, Ram Prasad Complex, Chatribari, Guwahati-781001  
Email: [sairollingrp@gmail.com](mailto:sairollingrp@gmail.com)/[amitpareek99@yahoo.com](mailto:amitpareek99@yahoo.com)  
Date : 16-12-2022, Place : Guwahati.